

proposed to provide treatment for physically handicapped (orthopaedic), visually (blindness) and auditory (deaf).

**Airlinking of Ahmednagar**

3497. SHRI YASHWANTRAO PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Government have any proposal to link Ahmednagar by air;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c) Due to the heavy losses being sustained by it, Vayudoot has been compelled to reduce its network drastically. The airlinking of new stations is not a feasible proposition for Vayudoot at the present juncture.

**Book-Stalls for SCs/STs**

3498. SHRI BARE LAL JATAV: Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria adopted for allotment of book-stalls at railway stations;
- (b) whether there is any provision for reservation of such stalls for SCs/STs, if not, the reasons therefor;
- (c) the total number of book-stalls allotted to SCs/STs, zone-wise; and
- (d) the total number of book-stalls on Central Railway, division-wise as on April 30, 1991 and the number of stalls allotted to SCs/STs out of them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) As per extant policy, all new book-stall contracts are reserved for unemployed graduates, their co-operatives, partnerships, associations and co-operative societies of actual workers and vendors.

(c) and (d) The information is being collected and will be laid on the Table of the Sabha.

[Translation]

**Rural Electrification in Uttar Pradesh**

3499. SHRI RAJENDRA AGNIHOTRI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the number of the electrified villages under Jhansi and Lalitpur districts in Uttar Pradesh;

(b) the time by which the electrification is likely to be completed in the remaining villages;

(c) the number of villages proposed to be electrified every year; and

(d) the details of the funds likely to be allotted for the rural electrification schemes in that area?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) As per available information, the number of villages electrified in Jhansi and Lalitpur Districts of Uttar Pradesh as on 31-3-1991 are as under:—

Name of the district	Villages electrified as on 31-3-1991
Jhansi	513
Lalitpur	320

(b) to (d) District-wise priorities are finalised at the State level depending on the State's total target and outlays fixed by the planning Commission. There are 30,001 villages unelectrified as on 31-3-1991 in the entire State of Uttar Pradesh. The Planning Commission has allocated Rs. 7975 lakhs for electrification of 1550 villages for the year 1991-92. The Uttar Pradesh State Electricity Board proposes to electrify 10 villages in Jhansi and 15 villages in Lalitpur districts during 1991-92. Electrification of the remaining villages largely depend upon the availability of resources.

[English]

**Profit by Air India**

3500. DR. G.L. KANAUIA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total profit earned by the Air India during 1990-91;

(b) whether the Government have any proposal to include some more airbuses in the fleet of Air India during 1991-92; and

(c) if so, the details thereof?